

the Prime Minister himself. Similarly, the festival of India will be held for the whole year in France as well.

It is stated that plans and programmes are so designed as to reflect the ancient and contemporary cultural glory of this country by arranging programmes of famous performing artistes in the field of dance, drama and music. It was reported that 200 artistes from India are selected to participate in the festival which is estimated to cost 8 million dollars. It is, however, learnt that not a single artiste from Andhra Pradesh is included in the large contingent of 200 artistes. Andhra Pradesh which can rightly feel proud of the great musical trinity like Thyagaraja Swamy, Shyama Shastri, M. Huswamy Dikshitar, is not represented in this programme. Andhra Pradesh which is the cradle of the fine arts and which is the birthplace of Kuchipudi Dance does not find place in the large band of artistes selected to represent this country.

I would, therefore, urge that due place, importance and representation should be given to the eminent artistes from Andhra Pradesh in the ensuing Festival of India.

*[ Translation ]*

(XXIV) **Need to Increase the remunerative price of Wheat and Mustard Seeds**

**SHRI KAMMODILAL JATAN (Morena):** In the northern parts of the country, the prices of wheat and mustard are coming down. The support prices of wheat has been fixed at Rs. 156 per quintal but in the grain markets the wheat is selling at Rs. 150. Mustard is being selling at Rs. 365 and Rs. 800 per quintal. This is putting the farmers in difficulty. Keeping in view the hardship caused to the farmers, Governments are requested to see that, the prices of mustard and wheat are increased and Government should also make arrangements to purchase these commodities themselves.

13.16 hrs.

**COMPANIES (AMENDMENT) BILL  
CONTD.**

*[ English ]*

**MR. DEPUTY-SPEAKER :** The House will now take up further consideration of the Companies (Amendment) Bill. Prof. Ranga was on his legs. I request him to be very brief. There are a few more Members who want to speak.

**PROF. N. G. RANGA (Guntur) :** Mr. Deputy-Speaker, Sir, I wish to assert, in continuation of what I have already said, that it is a progressive move and it ought to be welcomed. This move to allow the joint stock companies and other public enterprises to make donations to political parties is a progressive move. But this move alone may not be adequate to meet the challenge that we are faced with now in regard to the manner in which the political parties have collected funds and are using the funds. I have already referred to the two suggestions which were made by our friends in the Opposition, Prof. Madhu Dandavate and Shrimati Geeta Mukherjee, and expressed my own approval of them; I have at the same time suggested that they should have patience and take steps to ensure that a consensus comes to be achieved between all political parties in regard to their adoption. But having said that, I would like my hon. friends also to be equally constructive and cooperative and agree to let this Bill be passed, and this clause also to be passed, without any oppositional comments of suspicion or fears or doubts. I do not want to say any more in regard to other arguments...

**PROF. MADHU DANDAVATE :** (Rajapur) : If we do not oppose, the discussion will be boring.

**PROF. N. G. RANGA :** There is a way of making points. The manner in which you have chosen to criticise this very useful and progressive proposal which has come from the Government is not very constructive, to say the least. I would only like to add one word. This is in continuation of the move that